

Sl. No.	Name of the Organisation	Location of the Old Age Home (OAH)
<b>UTTAR PRADESH</b>		
24.	Grama Seva Sansthan, Naruaru, P.O. Shapur, Distt., Deoria	Neruaru, Distt. Deoria
25.	Gayatri Devi Shiksha Samita, Pirhi Karchana, Allahabad	Koranu, Allahabad, Distt.
26.	Arya Kanya Vidyalaya Samiti, Al/Teh. Sirdhu Allahabad.	Teh. Sirathu, Distt. Allahabad
27.	Murfi Jot Vikas Sansthan, Moballa Murlijot, P.O. Purani Besti, Distt. Basti (UP)	Mullah Murlijot, Distt. Basti
28.	Dalit Manav Uthan Sansthan, P.O. Allipur Jeeta, Distt. Allahabad.	Bera Haveli
<b>WEST BENGAL</b>		
29.	Malupukur Samaj Unnayan Samiti, Distt. Howarah, West Bengal	Samiti, Distt. Howrah

### Meeting on TADA

\*30. SHRI BHERU LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission had recently convened a meeting of Chief Secretaries of the States to have detailed discussion on every aspect of TADA;

(b) if so, the details of the points discussed at the meeting; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (c) The National Human Rights Commission as a part of the work on re-view of TADA convened a meeting on 23.8.94 of the representatives of some states and Ministry of Home Affairs to elicit information on the number of cases registered, persons arrested and persons under detention under TADA at the time of Supreme Court judgement in March '94 and as on 30.6.94.

[English]

### Uttarakhand

\*28. SHRI INDRAJIT GUPTA:  
SHRI HARISINGH CHAVDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the on-going mass agitation in the Uttar Pradesh hill areas demanding a separate Uttarakhand State;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether there is any proposal to set up the State Reorganisation Commission; and

(d) if so, the time by which it is likely to be set up?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b) Yes, Sir. The agitation for a Separate State of Uttarakhand comprising eight hill districts (Almora, Pithoragarh, Nainital, Uttarkashi, Chamoli, Tehri Garhwal, Pauri Garhwal and Dehra Dun) of the Kumaon and Garhwal Divisions of Uttar Pradesh got intensified after the promulgation of an Ordinance by the State Government providing for 27% reservation for OBCs in Government services and in respect of admission to educational institutions. The Government of India is examining various options with a view to fulfil the aspirations of the people of Uttarakhand. There is, however, no proposal under consideration to reorganise the present set up of States.

(c) No, Sir.

(d) Does not arise.

### International Year of Family

\*31. SHRI PAWAN KUMAR BANSAL:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have undertaken to promote positive development for families in the International Year of Family; and

(b) if so, the special measures stipulated and plan of action worked out for the purpose?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) To observe 1994 as International year of Family in a befitting manner, the Government formulated a National Plan of Action. The focus of the Plan of Action is on creation of greater awareness of the importance of the family as a coping mechanism in the society as well as stress on the importance of family sensitive development. Some of the special features of the Plan of Action are given as under.

### SPECIAL FEATURES OF THE NATIONAL PLAN OF ACTION

#### A. INCREASING AWARENESS OF FAMILY ISSUES

(i) Preparation and distribution of posters on International Year of the Family.